

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 12th November, 2021

No.HC.VII-05/2021/ **5844** /A. Shri Raktim Duarah, Registrar General, Gauhati High Court, Guwahati, is transferred and posted as District and Sessions Judge, Nagaon, vice Smti Indira Barman transferred.

Shri Duarah will hand over charge of his Office to Shri Gautam Baruah, Registrar General designate, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **5845** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Gautam Baruah, Registrar (Vigilance), Gauhati High Court, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar General, Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Raktim Duarah transferred.

Shri Baruah will hand over charge of his Office to Shri Romen Baruah, Registrar (Vigilance) designate, Gauhati High Court, Guwahati and join his new assignment immediately.

No.HC.VII-05/2021/ **5846** /A. Shri Pratim Kumar Bora, District and Sessions Judge, Darrang, Mangaldoi, is transferred and posted as Principal Judge, Family Court, Barpeta, vice Shri Sanjay Hazarika transferred.

Shri Bora will hand over charge of his Court and Office to the Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **5847** /A. Smti Indira Barman, District and Sessions Judge, Nagaon, is transferred and posted as District and Sessions Judge, Darrang, Mangaldoi, vice Shri Pratim Kumar Bora transferred.

Smti Barman will hand over charge of her Court and Office to the senior Addl. District and Sessions Judge, Nagaon and proceed to join at her new place of posting immediately.

No.HC.VII-05/2021/ **5848** /A. Shri Dhruvad Kashyap Das, District and Sessions Judge, Hailakandi, is transferred and posted as District and Sessions Judge, Cachar, Silchar, vice Hon'ble Mrs. Justice Malasri Nandi elevated as Additional Judge of the Gauhati High Court, Guwahati.

Shri Das will hand over charge of his Court and Office to Shri Sanjay Hazarika, District and Sessions Judge designate, Hailakandi and proceed to join at his new place of posting immediately.

No.HC.VII-05/2021/ **5849** /A. Shri Sanjay Hazarika, Principal Judge, Family Court, Barpeta, is transferred and posted as District and Sessions Judge, Hailakandi, vice Shri Dhruvad Kashyap Das transferred.

Shri Hazarika will hand over charge of his Court and Office to the Counsellor, Family Court, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **5850** /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer as the Sessions Judge of the Sessions Division/jurisdiction with Head-quarters as shown below against his name to exercise such power within the local limits of his respective jurisdiction with effect from the date of assuming charge as such :-

Sl. No.	Name of the Officer	Sessions Divisions	Head-quarters/ Station
1.	Shri Sanjay Hazarika	Hailakandi	Hailakandi

No.HC.VII-05/2021/ **5851** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Utpal Rajkhowa, Member, MACT, Nagaon, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Administration), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Romen Baruah posted as Registrar (Vigilance), Gauhati High Court, Guwahati.

Shri Rajkhowa will hand over charge of his Court and Office to Shri Dipankar Bora, Member, MACT, designate, Nagaon and join his new assignment immediately.

No.HC.VII-05/2021/ **5852** /A. Shri Dipankar Bora, Addl. District and Sessions Judge, Nagaon, is transferred and posted as Member, MACT, Nagaon, vice Shri Utpal Rajkhowa transferred.

Shri Bora will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Nagaon and join his new assignment immediately.

No.HC.VII-05/2021/ **5853** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Romen Baruah, Registrar (Administration), Gauhati High Court, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Vigilance), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Gautam Baruah posted as Registrar General, Gauhati High Court, Guwahati.

Shri Baruah will hand over charge of his Office to Shri Utpal Rajkhowa, Registrar (Administration) designate, Gauhati High Court, Guwahati and join his new assignment immediately.

No.HC.VII-05/2021/ **5854** /A. Shri Kalyanjit Saikia, Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu, is transferred and posted as Addl. District and Sessions Judge, Majuli, the post being created by the Govt. vide letter No.JDJ.511/2016/6 dated 28.02.2017.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Karbi Anglong, Diphu and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **5855** /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.236/2021-ESTT-JUDI/2 dated 04.10.2021, has been pleased to appoint the following Officer in Grade-I of the Assam Judicial service on promotion from Grade-II to Grade-I of the said Service. He will draw usual scale of pay and other allowances as admissible under the Rules. He will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the Officer

1. Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance), Gauhati High Court, Guwahati

No.HC.VII-05/2021/ **5856** /A. On promotion to Grade-I of the Assam Judicial Service, the following Officer is transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officer	Designation and place of posting	Head-quarters/ Station
1.	Shri Kaushik Kumar Sharma	Addl. District and Sessions Judge, Kamrup, Amingaon, vice Smti Farhana Sultana already transferred.	Amingaon

No.HC.VII-05/2021/ **5857** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, who has been promoted from Grade-II to Grade-I of the Assam Judicial Service and placed him on officiating basis as per Rules, as Additional District and Sessions Judge of the Sessions Division with Head-quarters as shown below against his name to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarters/ Station
1.	Shri Kaushik Kumar Sharma	Kamrup	Amingaon

The power is personal to the Officers concerned and may be exercised by them at any station.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-05/2021 / 5858 - 5883 /A.

Dated 12.11.2021

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
 He is requested (i) to place the services of Shri Utpal Rajkhowa at the disposal of the Gauhati High Court with effect from the date of his joining in the Gauhati High Court, Guwahati (ii) to invest Shri Sanjay Hazarika with the power of the District Judge and (iii) to invest Shri Kaushik Kumar Sharma with the powers of Additional District Judge.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Nalbari/Dhubri.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No. 2 and Member, MACT, No.3, Kamrup (M), Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
14. Shri Raktim Duarah, Registrar General, Gauhati High Court, Guwahati.
15. Shri Gautam Baruah, Registrar (Vigilance), Gauhati High Court, Guwahati.
16. Shri Pratim Kumar Bora, District and Sessions Judge, Darrang, Mangaldoi.
17. Smti Indira Barman, District and Sessions Judge, Nagaon.
18. Shri Dhruvad Kashyap Das, District and Sessions Judge, Hailakandi.
19. Shri Sanjay Hazarika, Principal Judge, Family Court, Barpeta.
20. Shri Utpal Rajkhowa, Member, MACT, Nagaon.
21. Shri Dipankar Bora, Addl. District and Sessions Judge, Nagaon.
22. Shri Romen Baruah, Registrar (Administration), Gauhati High Court, Guwahati.
23. Shri Kalyanjit Saikia, Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu.
24. Shri Kaushik Kumar Sharma, Joint Registrar (Vigilance), Gauhati High Court, Guwahati. He will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.
25. The Joint Registrar (_____), Gauhati High Court, Guwahati.
26. The Chief Judicial Magistrate, _____

27. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati.
29. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
- ✓ 30. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
31. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
32. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

R. N. Tapadal

12.11.21

REGISTRAR (JUDICIAL)

GAUHATI HIGH COURT, GUWAHATI

[Signature]
12/11/2021